

On the advice of the All India Council of Sports guidelines for the proper training and selection of the teams have been laid down, and forwarded to the Federations for guidance and implementation.

The Government is also considering various measures for promoting sports and improving the standard of achievement on National basis, so as to provide wider choice for selection of teams for international events. The details will be finalised when the final allocation under the Fifth Plan is known.

(c) No, Sir.

Demand of Rice and Wheat for Bombay and Calcutta

4388. SHRI PRIYA RANJAN DAS MUNSI : Will the Minister of AGRICULTURE be pleased to state :

(a) the total commitment to the ration card holders of statutory rationing area of Bombay and Calcutta by the Centre ;

(b) what specific demands have been placed by these two State Governments to the Centre for rice and wheat for these two cities ; and

(c) how far the demands were met ?

THE MINISTER OF AGRICULTURE (SHRI F. A. AHMED) : (a) to (c). Allotments from the Central pool are made every month to States for meeting the overall public distribution requirements of the States including the statutorily rationed areas after taking into account the availability of foodgrains in the Central pool, the relative needs of the States and other relevant factors. The quantities of rice and wheat demanded by the Governments of Maharashtra and West Bengal for the public distribution system including the statutorily rationed areas of Bombay and Calcutta for the period January to March, 1974 and the quantities allotted from the

Central pool for the said period are given below :—

(In '000 tonnes)

	Quantity demanded		Quantity allotted	
	Rice	Wheat	Rice	Wheat
Maharashtra	80	395	51	234
West Bengal	120	380	90	270

Supply of 'ATAP' rice in Calcutta Statutory Rationing Area

4389. SHRI PRIYA RANJAN DAS MUNSI : Will the Minister of AGRICULTURE be pleased to state :

(a) whether the Calcutta statutory rationing area is being supplied with 'Atap' rice instead of 'boiled' rice for last one year from Centre ;

(b) if so, what are the reasons behind it ; and

(c) whether boiled rice can be supplied to the statutory rationing area ?

THE MINISTER OF AGRICULTURE (SHRI F. A. AHMED) : (a) to (c). The requirements of Calcutta Statutory Rationing Area are met both from the stocks supplied from the Central pool and locally procured boiled rice. In view of the very limited availability of boiled rice in the Central pool, it is not possible to meet the State's demand for boiled rice in full.

Fertilisers in Gujarat during 1973-74

4390. SHRI VEKARIA :

SHRI ARVIND M. PATEL :

Will the Minister of AGRICULTURE be pleased to state :

(a) the criteria adopted for distribution of fertilisers to farmers in Gujarat state ;

(b) the quantity of fertilisers allocated to Gujarat State District-wise for the year 1973-74 ; and

(c) the quantity actually supplied ?